

*Urmila Ingale*

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY  
CRIMINAL APPELLATE JURISDICTION**

**CRIMINAL WRIT PETITION NO. 4523 OF 2019  
WITH  
CRIMINAL WRIT PETITION STAMP NO. 2084 OF 2020  
WITH  
CRIMINAL WRIT PETITION NO. 1425 OF 2020  
WITH  
CRIMINAL WRIT PETITION STAMP NO. 1862 OF 2020  
WITH  
CRIMINAL WRIT PETITION ASDB-LDVC NO. 135 OF 2020  
WITH  
CRIMINAL WRIT PETITION ASDB-LDVC NO. 257 OF 2020  
WITH  
CRIMINAL APPEAL STAMP NO. 2520 OF 2020  
WITH  
CRIMINAL WRIT PETITION STAMP NO. 1856 OF 2020  
WITH  
CRIMINAL WRIT PETITION STAMP NO. 1701 OF 2020  
WITH  
CRIMINAL WRIT PETITION STAMP NO. 2835 OF 2020  
WITH  
CRIMINAL WRIT PETITION ASDB-LDVC NO. 113 OF 2020  
WITH  
CRIMINAL WRIT PETITION STAMP NO. 2877 OF 2020  
WITH  
CRIMINAL WRIT PETITION NO. 6153 OF 2019  
WITH  
CRIMINAL WRIT PETITION STAMP NO. 2531 OF 2020  
WITH  
CRIMINAL APPLICATION STAMP NO. 2593 OF 2020  
WITH  
CRIMINAL WRIT PETITION STAMP NO. 2276 OF 2020  
WITH  
CRIMINAL WRIT PETITION STAMP NO. 2282 OF 2020  
WITH  
CRIMINAL WRIT PETITION STAMP NO. 2277 OF 2020  
WITH  
CRIMINAL WRIT PETITION STAMP NO. 2274 OF 2020  
WITH  
CRIMINAL WRIT PETITION STAMP NO. 2279 OF 2020  
WITH**

**CRIMINAL WRIT PETITION STAMP NO. 2280 OF 2020  
WITH  
CRIMINAL WRIT PETITION STAMP NO. 2592 OF 2020  
WITH  
CRIMINAL WRIT PETITION STAMP NO. 2810 OF 2020  
WITH  
CRIMINAL WRIT PETITION NO.391 OF 2020  
WITH  
CRIMINAL WRIT PETITION ASDB-LDVC NO. 275 OF 2020  
WITH  
CRIMINAL APPEAL LDVC-OCR NO. 269 OF 2020  
WITH  
CRIMINAL WRIT PETITION ASDB-LDVC NO. 248 OF 2020  
WITH  
CRIMINAL APPLICATION STAMP NO. 2736 OF 2020  
WITH  
CRIMINAL WRIT PETITION STAMP NO. 2741 OF 2020  
WITH  
CRIMINAL WRIT PETITION STAMP NO. 2250 OF 2020  
WITH  
CRIMINAL APPLICATION NO. 1214 OF 2019  
WITH  
CRIMINAL WRIT PETITION NO. 105 OF 2020  
WITH  
CRIMINAL WRIT PETITION NO. 2514 OF 2019  
WITH  
CRIMINAL WRIT PETITION NO. 4068 OF 2019  
WITH  
CRIMINAL WRIT PETITION LDVC NO. 54 OF 2020  
WITH  
CRIMINAL WRIT PETITION NO. 6278 OF 2019  
WITH  
CRIMINAL WRIT PETITION ASDB-LDVC NO. 284 OF 2020  
WITH  
CRIMINAL APPEAL LDVC 196 OF 2020  
WITH  
CRIMINAL WRIT PETITION NO. 2948 OF 2019**

Appearances of Advocates, as per Board dated 19<sup>th</sup>  
October, 2020.

**CORAM : S. S. SHINDE &  
M. S. KARNIK, JJ**

**DATE : 19<sup>th</sup> OCTOBER, 2020**

**P.C. :**

1. Due to paucity of time, the board is discharged for the day and the above matters are adjourned to **21<sup>st</sup> October 2020**. Interim relief or ad-interim relief, if any, in the above matters, to continue till then i.e., **21<sup>st</sup> October 2020**.

2.. This order will be digitally signed by the Private Secretary of this Court. All concerned will act on production by fax or email of a digitally signed copy of this order.

**(M.S.KARNIK, J. )**

**(S.S.SHINDE, J.)**